- (b) Review by Government on the working of the above Samiti.

 [Placed in Library. See No. LT-3529/17/2021]
- (xix) (a) Annual Report and Accounts of the St. Ann's Manovikas Kendra, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Kendra.

 [Placed in Library. See No. LT-3531/17/2021]
- (xx) (a) Annual Report and Accounts of the Siri Institute for Mentally Handicapped, Samalkot, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. LT-3532/17/2021]
- (xxi) (a) Annual Report and Accounts of the Surya Kiran Parents Association for the Welfare of the Mentally Handicapped Children, Macherla, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.

 [Placed in Library. See No. LT-3528/17/2021]

Notifications of the Ministry of Home Affairs

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri G. Kishan Reddy, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of Section 51 of the Rashtriya Raksha University Act, 2020:—
 - (1) S.O. 3422 (E), dated the 30th September, 2020, appointing the 1st day of October, 2020 as the date on which the provisions of the said Act shall come into force.
 - (2) No. 23011/93/2020-BPR&D, dated October 10 16, 2020 (Weekly Gazette), appointing Dr. Bimal Patel, as the Vice- Chancellor of the

Rashtriya Raksha University from the date of commencement of the said Act, until further orders.

- (3) No. 23011/98/2020-BPR&D, dated December 12 18, 2020 (Weekly Gazette), appointing Members of the Governing Body of the Rashtriya Raksha University (RRU) with immediate effect.
- (4) G.S.R. 807 (E), dated the 30th December, 2020, publishing the Rashtriya Raksha University Rules, 2020.

[Placed in Library. For (1) to (4), See No. LT-2924/17/2021]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) Section 53 of the National Forensic Sciences University Act, 2020:—
 - (1) G.S.R. No. 803, dated the 30th December, 2020, publishing the National Forensic Sciences University Rules, 2020.
 - (2) Notification No. 23011/20/2020-WS-III, dated the October 10 16, 2020 (Weekly Gazette), appointing Dr. Jayantkumar Maganlal Vyas as the Vice-Chancellor of the National Forensic Sciences University from the date of commencement of the said Act.
 - (3) S.O. No. 3423 (E), dated the 30th September, 2020, notifying the 1st Day of October, 2020, as the date on which the provisions of the said Act shall come into force.

[Placed in Library. For (1) to (3) See No. LT-2923/17/2021]

- I. Report (2019-20) of the NCSK, New Delhi and related papers
- II. Reports (2018) on the Acts and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ramdas Athawale, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 12 of the National Commission for Safai Karamcharis Act, 1993:—
 - (a) Annual Report of the National Commission for Safai Karamcharis